

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD
R/WRIT PETITION (PIL) NO. 164 of 2020

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SUO MOTO
Versus
UNION OF INDIA

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Appearance:
MS NISHA M THAKORE(3293) for the Applicant(s) No. 1
for the Opponent(s) No. 1,3,4,5,6
ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP(99) for the
Opponent(s) No. 2

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CORAM:**HONOURABLE MR. JUSTICE R.M.CHHAYA**
and
HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI

Date : 29/10/2020

ORAL ORDER
(PER : HONOURABLE MR. JUSTICE R.M.CHHAYA)

S.O. to 04.11.2020.

सत्यमेव जयते

(R.M.CHHAYA, J)

THE HIGH COURT
OF GUJARAT

(VAIBHAVI D. NANAVATI,J)

DRASHTI K. SHUKLA / MAULIK

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